

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 28th March, 2024** :

I

The **Hon'ble Shri Justice Avinash G. Gharote** will not be available for judicial work.

II

Urgent mentioning and placing of matters if any, pertaining to the Court presided over by the **Hon'ble Shri Justice Avinash G. Gharote** is allowed before the **Hon'ble Shri Justice M.S. Sonak**.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 22.03.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)